Facilities for Athletes

†4450. SHRI DULAL CHANDRA GOSWAMI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has taken any steps to improve facilities for athletes in the country; and

(b) if so, the details thereof?

ANSWER
THE MINISTER OF YOUTH AFFAIRS AND SPORTS
[SHRI ANURAG SINGH THAKUR]

(a) & (b) ‘Sports’ being a State subject, the responsibility to promote and develop sports activities including the sports facilities for athletes rests primarily with the respective State Governments/Union Territory Administrations. However, the Union Government supplements their efforts in this regard through its following schemes implemented throughout the country:

(i) Khelo India – National Programme for Development of Sports;
(ii) Assistance to National Sports Federations;
(iii) Special Awards to Winners in International sports events and their Coaches;
(iv) National Sports Awards,
(v) Pension to Meritorious Sports Persons;
(vi) Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons;
(vii) National Sports Development Fund; and
(viii) Running sports training centres through Sports Authority of India (SAI).

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